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Title: Secretary-General received messages from Rajya Sabha that Rajya Sabha at its sitting held on the 25th November, 2009 passed the Representation of the People (Amendment) Bill, 2009.

SECRETARY-GENERAL: Madam Speaker, I have to report two messages received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 2009 which has been passed by the Rajya Sabha at its sitting held on the 25th November, 2009."

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 31st July, 2009 had adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 27th July, 2009 and communicated to this House, and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five Members from among the Members of the House to serve on the said Joint Committee".

(i ĩ ãn) further to inform the Lok Sabha that as a result of the election process initiated pursuant to the above motion, four Members of Rajya Sabha were duly elected to the said Committee and their names were communicated to the Lok Sabha through a Message dated 7th August, 2009 from t h Rajya Sabha. As intimated therein, the election process to full up the remaining one vacancy in the Committee was deferred to the next Session of Rajya Sabha. Now the election process to fill up the remaining one vacancy in the Committee, having been completed during the current Session of Rajya Sabha, Shri Bharatkumar Raut, Member, Rajya Sabha has been duly elected to be a member of the Committee.

2. Madam Speaker, I also lay on the Table the Representation of the People (Amendment) Bill, 2009, as passed by Rajya Sabha on the 25th November, 2009."
